

6

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/105/2016

NAME OF THE PETITIONER(S) : Savithri Vasanthkumar

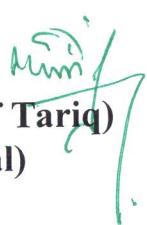
NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	H. KARTHIK SESHDARI N.P. VIJAY KUMAR	Counsel for Respondent 3 & 4 9790911370	
2.	S. Venkatesh	Counsel for Respondent 2 9944336619	
3.	ADITI ASHOK FOR PREETI MOKAN. 9902666374	COUNSEL FOR PETITIONER	

ORDER

Ms. Aditi Ashok, counsel representing petitioner present. Shri S. Venkatesh, counsel for R2 and Shri H. Karthik Seshadri, Shri N.P. Vijay Kumar, counsel for R3 & R4 present. Two of the respondents are also present. Counsel for petitioner stated that she is ready to submit arguments in CA1 and there is no possibility of settlement. For hearing of CA1, put up on 22.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)